

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission & Extension
Order - Copy Served.

Bench

11/11/04.

Notice issued to
all the respects by

Regd. A.D. Posts.

Jr.
S.O. 19/11/04.

MP
18/11/04

Mr. U.B. Mohapatra, Sr. SC.
appeared by Dep't.
respects but counter
not filed.

MP Registrar
01/12/04 Dt. 13.01.05

At the request of
Mr. U.B. Mohapatra, Id.
SSCG time is granted
till 14.02.05 for filing
of counter. ~~copy~~

13/1/05

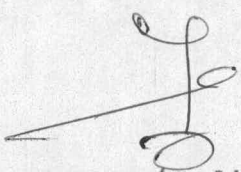
Ample filed. Copy
not served.

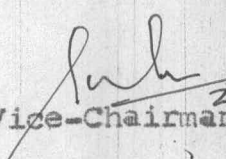
MP Registrar
11/2/05

Order dated : 27.4.05

By filing a memo dated 27.4.05,
Ld. Counsel for the applicant seeks to
withdraw the O.A. to file a revision petition
before the competent authority.

Having heard both the parties, prayer
made in the memo is allowed, and, accordingly,
the O.A. is disposed of. No costs.


Member (Judicial)


Vice-Chairman 27/4